

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01161/2019

DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Mr. S.Krishna Moorthy,
(Retd. Income Tax Officer),
Aged 75 years,
S/o Late S. Ramaswamy Chetty,
Residing at Door No. 265,
White City Layout, Old Madras Road,
Virgo Nagar Post, K.R.Puram,
Road next to Satya Sai Ortho Hospital,
Bangalore – 560 049.

....Applicant

(By Advocate Shri Paul Frederick, proxy for Ms. Beena P.K., Advocate)

Vs.

1. The Chief Commissioner of Income Tax,
Hyderabad-I, 10th Floor, B Block,
I.T.Towers, A.C.Guards, Hyderabad-4.

2. The Commissioner of Income Tax, Tirupati
Aayakar Bhavan,
K.T.Road, Tirupati – 517 507.

3. The Joint Commissioner of Income Tax,
Range-2, Tirupati, Aayakar Bhavan,
K.T.Road, Tirupati – 517 507.

4. The Principal Chief Controller of Accounts,
Central Board of Direct Taxes (CBDT),
9th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi-3.

5. The Zonal Accounts Officer,
Central Board of Direct Taxes (CBDT),

5TH Floor, Aayakar Bhavan,
Bashir Bagh, Hyderabad-500 001.

6. The Chairman,
Central Board of Direct Taxes (CBDT),
9th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi-3.

7. The Income Tax Officer Ward-2(1) & DDO,
C/o the Jt. Commissioner of Income Tax,
Range-2, Tirupati, Aayakar Bhavan,
K.T. Road, Tirupati – 517 507.

.....Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, Shri Paul Frederick, appearing as proxy for Ms. Beena P.K., learned counsel representing the applicant, wishes to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)